

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/8/95/AMR/2024		95 of IBC	Canara Bank Vs Smt.D.Aparna and ASR Engineering & Projects Limited

**ORDER**

**Present:** Mr. Vishwajit, Proxy counsel for the FC present.

Report of RP filed.

Mr. Y. Suryanarayana, Advocate takes notice on behalf of the Respondent and seeks time to file counter and objections to the RP's report.

Ld. Counsel for the FC shall serve a copy of the RP's report on the Respondent's Counsel well before the next date of hearing. For filing counter and objections to the RP's report, list the matter on 20.06.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**